

MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

NOTIFICATION

New Delhi, the 25th May, 2000

S.O. 547 (E).—In exercise of the powers conferred by Section 15 of the Prevention of Cruelty to Animals Act, 1960 (59 of 1960), the Central Government, on the advice of the Board, hereby makes the following amendment in the notification of the Government of India in the Ministry of Social Justice and Empowerment S.O. 140(E) dated 17-2-2000. In the said notification after serial No. 4 and the entries relating thereto, the following serial numbers and entries shall be inserted, namely :—

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| 4A. | Secretary,
Department of Animal Husbandry and Dairying,
Ministry of Agriculture,
New Delhi. | —Member |
| 4B. | Secretary,
Department of Agricultural Research and Education,
Ministry of Agriculture,
New Delhi. | —Member |
| 4C. | Representative,
Defence Research and Development Organisation,
Ministry of Defence,
New Delhi. | —Member" |

[F. No. 25/1/2000-AWD]

DHARMENDRA DEO, Jt. Secy.

Note :—The following notifications were issued earlier in relation to the Committee for the purpose of Control and Supervision of Experiments on Animals :—

1. Number G. S. R. 238 dated 8-2-1991.
2. Number 7-7/94-AW dated 23-2-96.
3. Number 25/1/2000-AWD dated 17-2-2000.